

**The Minister of Health and Family Planning (Dr. Sushila Nayar):** (a) No, all the States are implementing I.U.C.D. Programme. While some States have done very well, some others have not done so well.

(b) The achievement in I.U.C.D. insertions in the States of Madras, Orissa, Jammu and Kashmir, Rajasthan, Andhra Pradesh, Bihar, Madhya Pradesh and U.P. is not so good.

(c) The States concerned have been requested to intensify the programme. Wherever there is shortage of doctors which hampers the progress of the Programme, the Government of India are trying to provide doctors. For this purpose a Task Force of doctors has been constituted.

#### D.A. Commission

2090. **Shri D. C. Sharma :**  
**Shri S. M. Bauerjee :**  
**Shri Shree Narayan Das :**  
**Shri P. C. Borooah :**

Will the Minister of Finance be pleased to state :

(a) whether it is a fact that the terms of reference for the D.A. Commission announced by Government have not been appreciated by Government employees and they have sought modifications ;

(b) whether it is also a fact that the employees have asked for inclusion of a labour representative on the Commission; and

(c) if so, the reaction of Government in the matter ?

**The Minister of Finance (Shri Sachindra Chaudhuri):** (a) Yes, Sir. Some of the Associations of the employees do not consider the terms of reference satisfactory.

(b) The demand has been made by some of the Associations.

(c) The terms of reference are sufficiently wide to enable the Commission to take all relevant factors into account in making their recommendations.

The Chairman and the members have been selected with an eye to highest objectivity so that all parties concerned may have full confidence in the Commission. With this principle in view, it was not considered necessary to have any representative either of the Government or of the employees on the Commission.

#### Power for lift Irrigation Schemes

2091. **Shri A. K. Gopalan :**  
**Shri P. Kunhan :**

Will the Minister of Irrigation and Power be pleased to state :

(a) whether the Central Government are aware that owing to the delay in giving power connections a number of lift irrigation schemes sanctioned during the Third Plan have not been fulfilled; and

(b) if so, the steps taken to supply power and fulfill the schemes *vis-a-vis* the granting of power for domestic use to the detriment of irrigation and food production ?

**The Minister of Irrigation and Power (Shri Fakhruddin Ahmed) :**

(a) and (b). The information is being collected from the States and will be laid on the Table of the House as soon as possible.

#### Irrigation Projects in Kerala

2092. **Shri A. K. Gopalan :**  
**Shri P. Kunhan :**

Will the Minister of Irrigation and Power be pleased to state :

(a) whether Government of Kerala has asked for an allocation of Rs. 30 crores for irrigation projects in the State during the Fourth Five Year Plan; and

(b) if so, the reaction of Government thereon ?

**The Minister of Irrigation and Power (Shri Fakhruddin Ahmed) :**

(a) and (b). The Chief Engineer (Irrigation), Kerala, has prepared a programme envisaging an outlay of Rs. 30 crores for major and medium irrigation projects in the Fourth Plan. This is under examination.